

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 66 of 2017

Dated: 8th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

TANGEDCO	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinagyam

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Shubham Arya
Ms. Poorva Saigal for R-2

Mr. Sriranga S.
Ms. Sumana Naganand
Ms. Pratiksha Mishra for R-16

ORDER

Learned counsel for respondent No.2 seeks two weeks more time to file reply. Time to file reply is extended up to 23.08.2017. Rejoinder may be filed within three weeks thereafter.

List the matter on **14.09.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**